

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 4<sup>th</sup> March, 2020

No.HC.VII-14/2020/ 1375 /A. All the Officers of the Assam Judicial Service, who are under order of transfer, vide High Court's Notification No.HC.VII-14/2020/1073-1167/A. Dated 24.02.2020, are directed to hand over charge of their respective Court and Offices positively on or before 17.03.2020.

No.HC.VII-14/2020/ 1376 /A. All the Officers of the Assam Judicial Service, who are serving as Secretary, District Legal Services Authority and under order of transfer as per High Court's Notification No.HC.VII-14/2020/1073-1167/A. Dated 24.02.2020 and all the Judicial Officers, who are transferred as Secretary, District Legal Services Authority, vide High Court's Notification No.HC.VII-14/2020/1073-1167/A. Dated 24.02.2020, are directed to hand over charge of their respective Offices as soon as they are released and appointed by the Assam State Legal Services Authority.

By Order,  
*(Sd/-Gautam Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-14/2020/ 1377 - 1387 /A.

Dated 04.03.2020

Copy to:-

1. The LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
2. The Principal Accountant General, Assam, Beltola, Maidamnagar, Guwahati
3. The District and Sessions Judge, (All of Assam). They are requested to bring this Notification to the notice of those Judicial Officers, who are transferred recently, vide High Court's Notification No.HC.VII-14/2020/1073-1167/A dated 24.02.2020.
4. The Principal Judge, Family Court, No.I,II & III, Guwahati/ Dhubri/ Barpeta/ Silchar/ Nalbari
5. The Member-Secretary, Assam State Legal Services Authority for information and necessary action.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Chief Judicial Magistrate, (All of Assam). They are requested to bring this Notification to the notice of those Judicial Officers, who are transferred recently, vide High Court's Notification No.HC.VII-14/2020/1073-1167/A dated 24.02.2020.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his/ her Lordship's kind information.
- ✓ 9. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
10. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

*(Sd/-)*  
4/3/2020